



File No- 5/2/2018-Adm/APTEL-446-53/20
Appellate Tribunal for Electricity
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
T: 011-24368481, 01124361518

Dated:- 13.03.2020

OFFICE ORDER

The following transfer/posting is hereby ordered with immediate effect and until further orders:-

Sr. No.	Name & Designation	Presently working at	Posted with
1	Shri K.N. Sati, PS	Administration	HCP Secretariat

2. Shri Manpal, Accountant will look after the work allotted to Shri K.N. Sati, PS.

This issues with the approval of Competent Authority.

(Kapil Kumar Sharma)
Admn-cum-Accounts Officer

Copy to:-

1. PPS to Hon'ble Chairperson, APTEL
2. ALL PPS/PS to Hon'ble Judicial/Technical Members for information
3. PS to Registrar, APTEL
4. Steno to Dy. Registrar
5. Registry
6. Shri K.N. Sati, PS
7. Shri Manpal, Accountant
8. Office Assistant (IT), for uploading at APTEL website